

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1245/(MAH)/2017

CORAM:


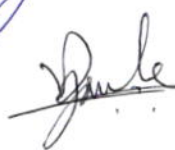
Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: Bell Finvest (India) Limited  
V/s.  
Avance Logistics & Trading India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	G. Ananth Punsothaman	Adm. for IRP	
2.	Vinit D. Jale	Adm. for Respondents (Corp Debtor).	

**ORDER**

**CP 1245/I&BC/NCLT/MB/MAH/2017**

1. Learned Representative of the IRP and Corporate Debtor are present.
2. For submission of Progress Report, time granted.
3. Adjourned to **22.01.2018**.

Sd/-

**BHASKARA PANTULA MOHAN**

Member (Judicial)

Date : 08.01.2018

ug

Sd/-

**M.K. SHRAWAT**

Member (Judicial)

(N. S. / 12/18)